## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 5(ND)14 CA. NO.

CORAM:

## PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: M/s. Caroline Sophia Jane David Vs. DR Clothing Exports Pvt. Ltd. & Ors. SECTION OF THE COMPANIES ACT: 397/398

SECTION OF THE COMPANIES ACT. 597/598

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SI. KATH PAL	Adroedi	R-5	1575/2018

## ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given two weeks time as last chance to file the rejoinder to the reply filed by the respondent no. 3. Learned counsel for the respondent no.5 has filed an application for deleting him from the array of the respondents for which pleadings are complete.

List on 28.10.2016 for arguments.

SdI-

(R.Varadharajan) Member (Judicial)

sd1-

(Maharaj Krishan Hanjura) Member (Judicial)